

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 1760
TO BE ANSWERED ON 06.03.2018

USE OF REGIONAL LANGUAGES IN DOCUMENTS

1760. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to use the regional languages in all the documents which are related to the consumers;
- (b) whether the Government proposes to make a rule to use the regional languages in all the documents which are related to the consumers;
- (c) whether there is any rule for the use of English language in the said documents;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b) : No, Madam.

(c) & (e) : Provisions in the Consumer Protection Act, 1986 does not stipulate use of any particular language on the documents related consumers.
